

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2021 & I.A. No. 2410 of 2021	Meenakshi Jha Vs. Registrar of Companies & Anr.	Srijan Sinha	Lata Sisodiya-R1

For Directions

2.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Raghuveer Kapur Manmeet Kaur	K Datta-R1 Arveena Sharma-R2
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For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 02 of 2022	Manila Resorts Pvt. Ltd. Vs. Bahl Paper Mills & Ors.	Nistha Gupta	Rakesh Kumar Manmeet Arora Pulkit Deora-R1 Sumedha Dua-R6, R12 & R14 Sakshi Mehley-R17
4.	Comp. App. (AT) No. 09 of 2022	Maxim Infrastructure and Real Estate Pvt. Ltd. & Anr. Vs. ---	Prashant Mishra	
5.	Comp. App. (AT) No. 16 of 2022	TCR Trading Private Limited & Ors. Vs. -----	Rishabh Jain	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand Viren Sharma-R1 & R2
7.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon Apoorv Agarwal
8.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP

9.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2 Iswar Mohapatra
10.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	Kamal Kant Jha
11.	Comp. App. (AT) No. 105 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
12.	Comp. App. (AT) No. 107 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
13.	Comp. App. (AT) No. 142 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi-R2, R3 & R4 Amit Arora-R8
14.	Comp. App. (AT) No. 143 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi Selina Chalana-R5, R9 & R10

For Hearing

15.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur Susmita Mahala
16.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	Ashutosh Kumar Anand Kumar
17.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar